

THE HIGH COURT OF KERALA

A7- 49 / 2019

1 NOV 2019

088753

Kochi - 682 031
Date : 31.10. 2019

NOTICE

Sub:- Filing of O.P. (KAT) and O.P. (CAT) – serving of copy to the counsel appearing for the respondents – instructions issued – reg.

Ref:- 1) Order dated 15.10.2019 in O.P. (KAT) 409/2019.
2) Order dated 14.10.2019 in O.P. (CAT) 265/2019.

A Division Bench of this Court, vide reference cited (1), has directed the Registry to accept only those O.P. (KAT) files in which copy is served on the Counsel appearing for the respondent(s) before the Tribunal, w.e.f. 01.11.2019. Also, in O.P. (CAT) filed by Union of India and its Departments, the Registry has been directed to issue notice to the Assistant Solicitor General of India for directing the Central Government Standing Counsel as also the other Standing Counsel to serve copy of the Original Petitions on the Counsel appearing for the respondent(s) before the Tribunal, vide reference cited (2).

It has been further directed that the above files shall be accepted, only if they bear endorsements like '*a copy having accepted by the Counsel*' or '*the Counsel having refused to accept the copy*' or '*Counsel being not one ordinarily practising in Emakulam*', as the case may be.

The Honourable the Chief Justice after considering the matter, has ordered to implement the above directions.

Accordingly, it is informed that, the Registry will receive only those O.P. (KAT) and O.P. (CAT) files which are filed in compliance with the above directions, with effect from 01.11.2019.

(By Order)


K. Haripal
Registrar General

To

The Advocate General, Kerala (with C/L).
The Assistant Solicitor General of India, High Court (with C/L).

The Secretary, Kerala High Court Advocates' Association, Ernakulam
(with C/L).

The General Secretary, Kerala High Court Senior Advocates' Association,
Ernakulam.

The Secretary, Kerala High Court Advocate Clerks' Association,
Ernakulam (with C/L).

p.t.o

- The Joint Registrars, High Court.
- The Deputy Registrars, High Court.
- The Private Secretary to the Chief Justice, High Court.
- The Assistant Registrars and the Chief Librarian, High Court.
- The Private Secretaries to Judges, High Court,
- The Court Officers' Section, High Court.
- The Filing Section, High Court. (They shall display the Notice prominently in the Section)
- ✓ The IT Section, High Court - (for publishing in the High Court Website)
- The CAT /SAT Cell, High Court.
- The Confidential Assistants to the Registrars and the Additional Registrar (General Administration), High Court.
- The Admn. Records Section, High Court.
- The Notice Board, High Court.
- The File/Stock File.